

**THE GAUHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 22<sup>nd</sup> February, 2023

**NO.HC.VII-84/2020/1526/A ###** The Gauhati High Court has been pleased to direct all the concerned Judicial Officers of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in the "**Sensitization Training Programme**" through **virtual mode** in the following manner:

Sl .No	Date	Time	Topic	Target Group	Joining Link
1.	<b>02-03-2023</b>	4 P.M. to 5 P.M.	Various matters relating to cases under NDPS Act, NIA Act, Unlawful Activities (Prevention) Act and other related Acts in terms of order dated 06-01-2023 passed in Criminal Petition No. 5/2023	All Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh.	<a href="http://bit.ly/3YHgbUB">http://bit.ly/3YHgbUB</a>
2.	<b>25-03-2023</b>	11:30 A.M. to 1:30 P.M.	Various aspects regarding MAC Cases in terms of the order dated 15-12-2022 passed by the Hon'ble Supreme Court in Civil Appeal No. 9322/2022	For various stakeholders Assam, Nagaland, Mizoram and Arunachal Pradesh as mentioned below: <ul style="list-style-type: none"><li>• Member, MACT;</li><li>• Grade-I Judicial Officers dealing with MAC Cases;</li><li>• Secretary, DLSA;</li><li>• S.P./DSP of All Districts;</li><li>• Nodal Officer/ Designated Officers of Nationalized Insurance Company;</li><li>• District Transport Officers of All Districts</li></ul>	<a href="http://bit.ly/3xfhY7W">http://bit.ly/3xfhY7W</a>

The Officers are requested to go through the **General Instructions for Sensitization Training Programme through virtual mode** for participation.

By Order  
Sd/- R. A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-84/2020/1527-1547/A Dated: 22-02-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

***(He is requested to inform all the Judicial Officers of the respective States about this Notification).***

5. The District and Sessions Judges,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

***(He/She is requested to inform all the Judicial Officers under his/her control about this Notification).***

6. The Secretary, Gauhati High Court Legal Services Committee.
7. The Member, MACT Kamrup, Amingaon / Cachar, Silchar / Kamrup (M) No. 1, No. 2 & No. 3 / Nalbari / Sonitpur / Nagaon / Goalpara / Dhubri / Barpeta.
8. The Special Judge-cum-Judge, Designated Court, Assam.
9. The Special Judge, Assam.
10. The Special Judge, NDPS Court, Guwahati, Assam.
11. The Special Judge CBI & NIA, Guwahati, Assam.
12. The Special Judge, CBI, Addl. Court No. 1/ No. 2/ No. 3 Guwahati, Assam.
13. The Member Secretary, Assam State Legal Services Authority/Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

***(He/She is requested to inform all the Judicial Officers of State Legal Services Authority and District Legal Services Authority about this Notification)***

14. The Joint Registrar (Judl./PM&P/Recruitment/Vigilance), Gauhati High Court, Guwahati.
15. The Chief Judicial Magistrate,  
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar / West Karbi Anglong.

***(He/She is requested to inform all the concerned Judicial Officers under his/her control about this Notification).***

16. The Deputy Registrar (G&C/Vigilance/Bench), Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

18. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
19. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The CA to the Registrar General, Gauhati High Court, Guwahati.

**[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]**

*R. A. Tapadar*

*22.02.23*

**REGISTRAR (JUDICIAL)**



## JUDICIAL ACADEMY, ASSAM

### General Instructions for Training ( Online Mode)

1. The training programme will be conducted by using the Online VC/Meeting Software "Microsoft Teams" which will be two-way audio-video interaction.
  2. Participants are to \* **join the training by disclosing their full name** via the Joining Link as notified and also uploaded in the website of Judicial Academy, Assam
  3. Participants are requested to **report online** through joining Link, **at least 10 minutes before the scheduled time** of Video Conference and maintain punctuality.
  4. Participants are to **keep their video ON, continuously throughout & till the conclusion of the training.**
  5. All the Participants are to follow the Video Conference Protocols like: -
    - a. **Keep themselves muted until & unless they are allowed by the presenter to unmute** themselves.
    - b. At the end of the deliberation of the Resource Person, **participants may raise hand to indicate that he/she would like to interact with the Resource person, where-after, on announcement by presenter, the said officer may unmute, ask question and thereafter again mute the audio.**
    - c. Ensure proper Internet connectivity with adequate data so that they can attend the training without any network and connectivity issue.
  6. Participants are to wear **formal attire** (befitting an officer) while attending the training.
  7. Participants are to check the official website of Judicial Academy, Assam for updates.
  8. Joining Guide (Steps below are to be followed):
    - > Click on the given link or type the given link on the browser.
    - > A new tab with a pop-up will open
      - Select 'Open Microsoft Teams' if you have Microsoft Teams App installed in your device.
    - OR**
    - Cancel the pop-up and click on 'Continue on this browser'.
    - > For Smartphone Microsoft Teams App needs to be installed before joining the VC.
- Note: - Queries and other information through e-mail may be obtained from: -

E-Mail - [suggestion.jaa@gmail.com](mailto:suggestion.jaa@gmail.com)

Mobile: - 8723028535 / 8133998881

\* Note:- The same is essential for preparation, maintenance and submission of accurate report.